

SHRI TULSHIDAS JADHAV : The only question is about the enquiry.

MR. SPEAKER : The hon. Member has placed his point of view about the enquiry also. The Minister has heard it. If he thinks it is necessary he will consider it.

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12 45 hrs.

PAPER LAID ON THE TABLE

Uttar Pradesh Nagar Mahapalikas
(Alpakalik Vyavastha) (Sanshodhan)
Act, 1968 (President's Act No. 12
of 1968)

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : Sir, on behalf of Shri Satya Narayan Sinha, I beg to lay on the Table a copy of the Uttar Pradesh Nagar Mahapalikas (Alpakalik Vyavastha) (Sanshodhan) Act, 1968 (President's Act No. 12 of 1968) published in Gazette of India dated the 6th April, 1968 under sub-section (3) of section 3 of the Uttar Pradesh State Legislature (Delegation of Powers) Act, 1968 (Hindi and English versions). [Placed in Library. See No. 1205/68.]

श्री मधु लिमये (मुंगेर) : अध्यक्ष महोदय, प्राइम 4 पर मेरा प्वाइन्ट आफ़ आर्डर है। आप अपने अध्यक्षीय निर्देश को देखिये— इसी समय मैं इस को उठा सकता हूँ। मैं आपका ध्यान नियम सं० 369 की और खींचना चाहता हूँ। कल आप को याद होगा सरकार ने हलफनामे की प्रति सदन की टेबल पर रखने से इन्कार किया था। उस के बाद आपके आदेशानुसार मैंने उस की प्रति यहाँ पर रखी और आपने कहा कि आप उस को पढ़ेंगे और उस के बारे में अपना निर्णय देंगे। अध्यक्ष महोदय, यह सरकारी दस्तावेज है, जिसे मैंने प्राप्त किया है और सदन की सेवा में पेश किया है। आप नियम 369 को देख लीजिये—

"A paper or document to be laid on the Table shall be duly authenticated by the member presenting it."

यह मैं करने के लिये तैयार हूँ

"(2) All papers and documents laid on the Table shall be considered public."

इस लिये मैं चाहता हूँ कि सारे सदस्यों को लोक सभा सचिवालय इस की साइक्लो-स्टाइल कापी बना कर बांटे और इस को सार्वजनिक डाक्यूमेन्ट के तौर पर ट्रीट किया जाय - इतना ही मेरा निवेदन है।

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12 46 hrs.

MESSAGE FROM RAJYA SABHA

SECRETARY : Sir, I have to report the following message received from the Secretary of Rajya Sabha :—

"I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Monday, the 29th April, 1968, adopted the following motion in regard to the Committee on Public Accounts :—

"That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do agree to nominate seven members from the Rajya Sabha to associate with the Committee on Public Accounts of the Lok Sabha for the term beginning on the 1st May, 1968 and ending on the 30th April, 1969 and do proceed to elect, in such manner as the Chairman may direct, seven members from among the Members of the House to serve on the said Committee."

2. I am further to inform the Lok Sabha that at the sitting of the Rajya Sabha held on Tuesday, the 7th May, 1968, the following Members of the Rajya Sabha were declared to be duly elected to the said Committee :

1. Shri A. P. Chatterjee
2. Shri K. Damodaran
3. Shri M. M. Dharia
4. Prof. Shantilal Kothari
5. Shri S. S. Mariswamy

6. Shri N. R. Muniswamy
7. Shri Tarkeshwar Pandey*

12.48 hrs.

STATEMENT RE. ORGANISATION OF ASSAM

12.47 hrs.

CONVICTION OF MEMBERS

MR. SPEAKER : I have to inform the House that I have received the following telegrams dated the 7th May, 1968 from the Magistrate First Class, Chaziabad :—

“Shrimati Ganga Devi and Shri Sunderlal, Members, Lok Sabha, were convicted this day for an offence under Section 447 I.P.C. to pay a fine of Rs. 500/- each or in default each one of them to undergo rigorous imprisonment for three months. They were released immediately after allowing on their request ten days' time to pay fine imposed on them.”

श्री मधु लिमये (मुं गेर) : अध्यक्ष महोदय, फिर वही बात हो रही है। इस में 447 धारा के बारे में कह दिया है, जिस से कुछ पता नहीं चलता है। नियम में साफ लिखा है कि उन को कारण देना चाहिये। बार-बार यहाँ पर इस का उल्लंघन हो रहा है। आप उन को आदेश दीजिये।

MR. SPEAKER : We will bring it to their notice. Whatever telegram I received exactly verbatim I have quoted now. I will inform them that they must give the reasons.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

Thirty-first Report

SHRI KHADILKAR (Khed) : Sir, I beg to present the Thirty-first Report of the Committee on Private Members' Bills and Resolutions.

12.49 hrs.

STATEMENT RE. RAILWAY ACCIDENT AT ANAPARTI

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA) : Mr. Speaker, Sir, information has been received that 38 Down Madras-Howrah Janata Express collided with the rear of a Down Goods Train at Anaparti Station on Rajahmundry-Waltair Section of the South Central Railway at about 01.48 hours this morn-